

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-735(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Pegasus Assets Reconstruction Pvt Ltd

V/s.

Infrastructures Private Limited.

Appearance

For Petitioner: Adv. Arusha Bapat i/b Adv. Prachi Wazalwar is present
through VC.

For Respondent : Someone is appeared but did not mark appearance.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter was listed for written submissions.

Ld. Counsel for parties informed that the parties have arrived at settlement
agreement. The Consent terms have already been filed before DRT and the
Petitioner is in the process of moving an I.A. for withdrawal the present
petition. List this matter on **26.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)